

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 231**  
ANSWERED ON 26<sup>TH</sup> APRIL, 2016

ASSISTANCE FOR SETTING UP OF ABATTOIRS

†231: SHRI DEVJI M. PATEL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has provided subsidy worth Rs. 15 crore for setting up of new abattoirs and for modernization of existing ones;
- (b) if so, the details thereof; and
- (c) whether the Government proposes to stop subsidy on these heads and if so, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) Yes Madam, Ministry of Food Processing Industries is implementing the Central Sector Scheme for Setting up/ Modernization of Abattoirs under which assistance in the form of grant-in-aid is provided for setting up of new and modernisation of existing abattoirs to local bodies (Municipal Corporations and Panchayats) / Public Sector Undertakings / Co-Operatives/Boards under Government. The Scheme has flexibility for involvement of private investors on Public Private Partnership (PPP) basis. The proposals that are to be implemented under PPP mode shall follow the guidelines for financial support to PPPs in infrastructure, issued by Department of Economic Affairs, Ministry of Finance, Government of India, as adopted by each State Government.

The scheme envisages a grant of 50% in general areas and 75% in difficult areas for cost of Plant and Machinery (P&M) and Technical Civil Work (TCW) and other eligible items subject to a maximum of Rs.15 crore per abattoir. Difficult areas include North Eastern States including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and Integrated Tribal Development Project (ITDP) notified areas of the States.

(b) The details of grant-in-aid released during the 12<sup>th</sup> Plan period is given in the Annexure. No grant-in-aid has been released so far during the current financial year.

(c) The scheme was transferred to the State Governments for implementation under the Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) with effect from 1.04.2014. Proposals received up to 31.03.2014 are being processed by the Ministry under the Central Sector Scheme. Fresh proposals with effect from 01.04.2014 are to be submitted to State Governments. However, the Centrally Sponsored Scheme of NMFP has been delinked from Central support from financial year 2015-16.

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## ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 231 FOR ANSWER ON THE 26<sup>TH</sup> APRIL 2016 REGARDING ASSISTANCE FOR SETTING UP OF ABATTOIRS**

Rs. in crore					
S.No	State	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	0.00	1.5	4.5	6.00
2.	Arunachal Pradesh	0.00	1.02	0.00	0.00
3.	Goa	0.00	0.62	0.00	1.85
4.	Himachal Pradesh	4.86	6.00	3.00	0.00
5.	Jharkhand	0.00	0.00	0.00	2.59
6.	Karnataka	0.00	1.60	1.02	0.17
7.	Kerala	0.00	1.44	0.00	5.86
8.	Mizoram	0.00	1.28	0.00	0.00
9.	Nagaland	0.00	0.00	1.11	4.82
10.	Puducherry	0.00	0.00	0.00	0.25
11.	Punjab	0.00	0.00	0.33	0.79
12.	Sikkim	0.62	0.69	0.19	1.34
13.	Tamil Nadu	0.00	0.00	0.15	0.00
14.	Telangana	0.00	5.92	0.00	2.72
15.	West Bengal	3.86	5.73	0.00	1.05
	<b>Total</b>	<b>9.34</b>	<b>25.8</b>	<b>10.3</b>	<b>27.44</b>

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